

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 153 of 2015

Dated: 10th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Damodar Valley Corporation ... Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bhardhan
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. R.B. Sharma for R-3
Mr. Saurav Gupta for R-4

ORDER

The learned counsel for the respondent submits that no rejoinder Affidavit is proposed to be filed on behalf of the appellant. The pleadings in this case are complete.

Post this matter for arguments on **23rd March, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/vg